Menace of spurious drugs in Delhi

*156. SHRI K. P. SINGH DEO:

SHRI SWAISINGH SISODIA:

•SHRI SUNDER MANI PATEL:

SHR1 SYED HUSSAJN:

SHRI MAHENDRA BAHADUR SINGH:

SHRI SURAT PRASAD:

SHRI S. G. SARDESAI:

SHRI K. C. PANDA:

SHRIMATI LAKSHMI KUMARI CH UND A WAT:

SHRI DEBANANDA AMAT:

SHRI FOKANATH MISRA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that some factories manufacturing spurious drugs have recently been unearthed in Delhi:
- (b) if so, the number of persons arrested in this connection; and
- (e) what steps Government propose to take to check the menace of spurious drugs'.'

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes. Sir.

- (b) Nine persons were arrested.
- (c) A statement is laid on the Table of the Sabha.

Statement

Central Drugs Control Organisation in cooperation with the State Governments perform the normal control activities to check the menace of spurious drugs. Besides the activities of the Central Organisation a Study Group has been set up in the Ministry of Health and Family Planning to study the problems of adulteration of food and drugs. The help and cooperation of voluntary organisations like Central Citizen's Council, the Consumer Council of India etc. are also sought for the purpose. A Control Room has been established in the Directorate General of Health Services for following up complaints regarding spurious drugs.

- A joint task force of Central Drugs Control Organisation and Drugs Control staff of Delhi Administration has been formed for coordinated action in this sphere. A broad strategy has also heen evolved to conibate the menace. The high-lights of the strategy are as follows:
 - (a) Besides normal inspections of drug manufacturing units in Delhi, other routine inspection activities have been suspended in favour of massive raids in selected areas.
 - (b) Better awareness is being created in the public to enlist their help in the matter of securing information/tips regarding spurious drugs and their manufacture.
 - (c) Help of Drug Manufacturers is also being enlisted to combat the menace.
- (d) Collaboration of local Police au thorities is being sought in the matter of detection and investigation.
- (et Drugs Control Authorities of all the northern States have been alerted and requested to keep a close watch over dealers whose bonafides are suspected. Health Ministers of all States and Union Territories have been requested to take personal interest in the campaign against spurious drugs by intensifying their efforts. An ad hoc Committee of all Slate Drugs Controllers has been formed to study the Drugs and Cosmetics Act and to suggest necessary amendments to strengthen it and to make if more stringent.

Ceatral Government Health Services for Gurgaon Central Government Employees

"157. SHRI HARSH DEO MALAVIYA: SHRIMATI SITA DEVI: DR. R. K. CHAKRABARTI: SHRI ROSHAN LAL: SHRI K. B. CHETTRI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that the Central Government Health Services Scheme is